

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**C.P.(C) No. 180/00028/2018
in
Original Application No.180/00932/2015**

Wednesday , this the 31st day of October , 2018

CORAM:

**Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

P.Venu, aged 64 years,
Nandavanam, Udayanapuram,
Vaikkom 686143

..... **Applicant**

(By Advocate – None present)

V e r s u s

1. Shri Ramesh Abhishek
(Father's name not known)
Secretary to Government of India
Department of Industrial Policy and Promotion
Ministry of Commerce & Industry
Udyog Bhavan,
New Delhi 110 111. **Contemnors/Respondents**

(By Advocate – Mr.Thomas Mathew Nellimootttil, Sr.PCGC)

This Contempt Petition having been heard on 31.10.2018, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Per: Mr.Bharat Bhushan, Administrative Member:

None present on the side of the applicant who appears in person.

2. Learned counsel for the respondents is present and submits that the order in question has been fully complied with. The proceedings of the Screening Committee kept in sealed cover has been opened and it was found that applicant did not fulfill the necessary conditions and was not found fit for promotion.

3. Under the circumstances, we see no reason to continue the present proceedings in C.P.

Accordingly, the C.P. is closed. Notices stand discharged.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

sj*

List of Annexures of the Petitioner in CP. No. 180/00028/2018

Annexure P-1 Draft charge memo

Annexure P-2 - Order dated 19th January 2017 in OA 932/2015.
